

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2017
AND
APPEAL NO. 247 OF 2017**

Dated: 18th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Torrent Power Limited

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

Learned counsel for the appellant states that he will be taking steps to file rejoinder today.

List these matters on **31.01.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**